

IN THE HIGH COURT OF JUDICATURE AT PATNA
Criminal Writ Jurisdiction Case No.1696 of 2023

Arising Out of PS. Case No.- Year-0 Thana- District- Buxar

=====

STPL a Subsidiary Company of SJVNL (Satluj Jal Vidyut Nigam Limited)
... .. Petitioner

Versus

The State of Bihar through the Chief Secretary, Bihar, Patna and Others.
... .. Respondents

=====

Appearance :

For the Petitioner : Mr. Lalit Kishore, Senior Advocate
Mr. Ranjeet Kumar, Advocate
For the Respondents : Mr. Manish Kumar, GP-4

=====

CORAM: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD
ORAL ORDER

6 18-12-2023 Let the I.A. No. 1 of 2023 be considered at the time of Admission.

2. As prayed by Mr. Lalit Kishore, learned Senior Advocate for the petitioner and Mr. Manish Kumar, learned GP-4 for the State, list this matter on 16th January, 2024 under heading 'For Admission' within top ten cases.

(Rajeev Ranjan Prasad, J)

lekhi/-

U			
---	--	--	--

